



കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART IV

Private Advertisements and Miscellaneous Notifications

**KERALA STATE MINORITIES
DEVELOPMENT FINANCE
CORPORATION LTD.**

(Govt. of Kerala Undertaking)

വിജ്ഞാപനം

No. 556A/E-A/KSMDFC/2020.

2020 ജൂലൈ 24.

കേരള സംസ്ഥാന ന്യൂനപക്ഷ വികസന ധനകാര്യ കോർപ്പറേഷനിൽ നിലവിൽ ഒഴിവുള്ള ജനറൽ മനേജർ തസ്തികയിലേക്ക് ഡെപ്യൂട്ടേഷൻ വ്യവസ്ഥയിൽ നിയമിക്കുന്നതിന് അപേക്ഷ ക്ഷണിക്കുന്നു. സർക്കാർ, പൊതുമേഖല സ്ഥാപനങ്ങൾ, അംഗീകൃത ധനകാര്യ സ്ഥാപനങ്ങൾ എന്നിവയിൽ ജോലി ചെയ്യുന്ന താഴെ പറയുന്ന യോഗ്യതയുള്ളവർക്ക് അപേക്ഷിക്കാവുന്നതാണ്.

തസ്തിക	എണ്ണം	നിയമന രീതി	വിദ്യാഭ്യാസ യോഗ്യത
ജനറൽ മനേജർ	1	ഡെപ്യൂട്ടേഷൻ	Graduate with MBA preferably specialization in Marketing and Finance or HR/CS/CA/ICWAI/ B.Tech with PGDBA with 3 years experience (നിയമനം കുടുംബശ്രീയ്ക്ക് ശേഷം)

താൽപര്യമുള്ള ഉദ്യോഗാർത്ഥികൾ വിശദമായ ബയോ ഡേറ്റ/സി.വി. യോഗ്യതയും മുൻപരിചയവും തെളിയിക്കുന്നതിന് സ്വയം സാക്ഷ്യപ്പെടുത്തിയ സർട്ടിഫിക്കറ്റുകളുടെ കോപ്പി, പാസ്പോർട്ട് സൈസ് ഫോട്ടോ എന്നിവ സഹിതം താഴെ പറയുന്ന വിലാസത്തിൽ 25-8-2020-ന് വൈകിട്ട് 5 മണിക്ക് മുമ്പായി ലഭിക്കത്തക്ക രീതിയിൽ അപേക്ഷിക്കേണ്ടതാണ്.

Managing Director, K.S.M.D.F.C. Head Office, KURDFC Building, Chakkorathukulam, Westhill P.O., Kozhikode-673 005.

കേരള സ്റ്റേറ്റ് മൈനോറിറ്റീസ് ഡെവലപ്മെന്റ് ഫിനാൻസ് കോർപ്പറേഷൻ, കോഴിക്കോട്.

(ഒപ്പ്)
മാനേജിംഗ് ഡയറക്ടർ.

KUNNUR UNIVERSITY

(Planning & Development Branch)

NOTIFICATION

No. Pl.D/A1/2640/Re-constitution of Syndicate/2020.

23rd July 2020.

Read:—(1) Notification No. Pl.D/A1/2640/Re-constitution of Syndicate/2020 dated 15-2-2020.

- (2) Letter No. B2/107/2020/H.Edn. dated 22-7-2020 from the Principal Secretary to Govt. Higher Education (B) Dept. Thiruvananthapuram.
- (3) Letter No. B2/107/2020/H.Edn. dated 23-7-2020 from the Principal Secretary to Govt. Higher Education Dept.

It is notified for information of all concerned that the following members have been nominated to the Syndicate of the Kannur University by the Government vide Letter No. B2/107/2020/H.Edn. dated 22-7-2020 under section 23 "Other Members" towards item (c), (d), and (e) of Kannur University Act, 1996 and Kannur University (Amendment) Act 2001 & Kannur University Laws (Amendment) Act 2012, with effect from 23-7-2020.

Sl. No.	Name and Address	Constituency
(1)	(2)	(3)
1	Dr. T. P. Ashraf, Principal, Keyi Sahib Training College, Karimbam	Two Principals of Colleges affiliated to the University nominated by the Govt. [Under Section 23-Other Members (c)].
2	Dr. P. P. Jayakumar, Principal, Govt. College, Peringome, Payyanur	
3	Dr. Rakhi Raghavan, Assistant Professor, P.R.N.S.S. College, Mattanur	Three teachers nominated by the Govt. of whom one shall be from University Department and two from the affiliated Colleges of whom one shall be a member of the Scheduled Castes/ Scheduled Tribes Under Section 23-Other Members(d)

(1)	(2)	(3)
4	Sri. M. C. Raju, Assistant Professor & Head, Dept. of Physical Education, Govt. College, Kasaragod	
5	Dr. P. K. Prasadán, Associate Professor & Head, Dept. of Zoology, University Campus, Mananthavady	
6	Dr. V. P. P. Mustafa, Valvakkad, Elambachi P. O., Kasaragod	Not more than six experts nominated by the Government, from the field of Higher Education of whom one shall be a woman Under Section 23-Other Members (e)]
7	Smt. N. Sukanya, Sukrutham, Ramatheru, Pallikkunnu P. O., Kannur-670 004	
8	Sri Pramod Kumar, K. V., Associate Professor, M. G. College, Iritty	
9	Dr. K. T. Chandramohanan, Assistant Professor, Govt. Brennen College, Thalassery	
10	Adv. P. Sandosh Kumar, G. O. Quarters No. 10, Pallikkunnu P. O., Kannur	
11	Smt. M. Sreelekha, Aarannyakam, Padannakad P. O., Kanhangad-671 314	

The members nominated Under Section 23-Other Members' (b) vide paper read 1st above remain unaltered as per the provisions of the Kannur University Act.

By order of the Vice-Chancellor,

(Sd.)

Registrar.

To

All members of the Syndicate (with CL)

Copy to:

1. The Secretary to the Governor (with CL)
2. The P. S to the Chief Minister (with CL)
3. The P. S to the Minister for Education (with CL)
4. The Principal Secretary Higher Education Dept. (with CL)
5. The Registrar, Kerala State Higher Education Council (with CL)
6. PS to VC/PA to PVC/PA to Registrar/PA to FO/PA to CE
7. DO/DSS/DPE/Director (SDE/RD/IT)/PRO/Security Officer/All JRs/DRs/ARs
8. Principals of all Affiliated Colleges.
9. All Campus Directors.
10. Computer Cell (for updating in the Website)

KANNUR UNIVERSITY**(PI D-A)****NOTIFICATION**

No. PLD-A/PLD-A3/19340/2019.

17th June 2020.

It is notified that the following amendments to Chapter XLVII Part C of the Kannur University First Statutes 1998 passed by the Syndicate at its meeting held on 26-8-2014 has been assented to by the Chancellor on 6-4-2020.

These amendments to statute shall be deemed to have come into force with effect from 6-4-2020.

Amendment to statute 43 of Chapter XLVII Part C- Conditions of service of members of Non-teaching staff - 'Qualification for appointment' of the Kannur University First Statutes, 1998.

That, the existing provision in Post No. 12 under statute 43 of Chapter XLVII Part C- 'Qualification for appointment', is amended as follows.

Existing Statute**Statutes after Amendment**

Chapter XLVII Part C-Conditions of Service of Members of Non-Teaching Staff-Statute 43-Qualification for appointment.

Post
(1)

Qualifications
(2)

<i>Post</i> (1)	<i>Qualifications</i> (2)
12. Library Assistants/ Laboratory Assistants	S.S.L.C. or its equivalent with a pass in Attender's test conducted by the Kerala Public Service Commission. Techninal qualification or experience required in the particular section, department or institution. Provided that for promotion of Last grade staff, Attender's and Specimen Collectors of Private Colleges the following shall be the the method of appointment and the qualifications.

12. Library Assistants/ Laboratory Assistants	S.S.L.C. or its equivalent with a pass in Attender's test conducted by Kerala Public Service Commission. Last grade servants who are in possession of S.S.L.C. or equivalent qualification and have put in a minimum service of three years in Government Department as Last Grade Servant need not pass the Attender's Test. Techninal qualification or experience required in the particular Section, Department or institution: Provided that for promotion of Last grade staff, Attenders and Specimen Collectors of Private Colleges the following shall be the Method of appointment and the qualifications.
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<i>Method of Appointment</i>	<i>Qualifications</i>	<i>Method of Appointment</i>	<i>Qualifications</i>
(1)	(2)	(1)	(2)
By transfer from members of last grade staff and Specimen Collectors employed in the Private College or Colleges	<p>I. A (i) Pass in Form III (Standard VII new) or equivalent (ii) Pass in Attender's Test conducted by Kerala Public Service Commission</p> <p>or</p> <p>B. (i) 5 years regular service under Private Colleges. (ii) Pass in Attender's Test conducted by Kerala Public Service Commission (iii) Technical qualification or experience required in the Particular section.</p>	By transfer from members of last grade staff and Specimen Collectors employed in the Private College or Colleges	<p>I. A (i) Pass in Form III (Standard VII new) or equivalent (ii) Pass in Attender's test conducted by Kerala Public Service Commission</p> <p>Last Grade Servants who are in possession of S.S.L.C. or equivalent qualification and have put in a minimum service of three years in Government Department as Last Grade Servant need not pass the Attender's Test</p> <p>or</p> <p>B. (i) 5 years regular service under Private Colleges. (ii) Pass in Attender's Test conducted by Kerala Public Service Commission.</p> <p>Last Grade Servants who are in possession of S.S.L.C. or equivalent qualification and have put in a minimum service of</p> <p>three years in Government Department as Last Grade Servant need not pass the Attender's Test.</p> <p>(iii) Technical qualifications or experience required in the particular section.</p>
<p>Provided that the last grade staff who possesses the qualifications mentioned above except in pass in Attender's test and who were either in service on 31-3-1971 or who are in regular permanent service will be eligible for appointment in the order of seniority, as Library Assistants/Laboratory Assistants. Their continuance as Library Assistants/Laboratory Assistants shall, however, be subject to their pass in one of the five consecutive Attender's tests conducted by the Kerala Public Service Commission for the last grade staff of the Private colleges. Such of those who remain unqualified in the Attender's test after five consecutive chances shall be reverted to the original posts:</p> <p>Provided further that those who have been appointed as Library Assistants/Laboratory Assistants before 16-1-1975 by direct recruitment by the educational agencies concerned for want of qualified hands for promotions from among the last grade servants shall continue as such subject to the condition that they pass the eligibility test which the Kerala Public Service Commission may conduct in accordance with such orders as the Government may issue and those who entered service prior to 1-9-1972 shall be exempted from passing the Attender's test.</p>		<p>Provided that the last grade staff who possesses the qualifications mentioned above except in pass in Attender's test and who were either in service on 31-3-1971 or who are in regular permanent service will be eligible for appointment in the order of seniority, as Library Assistants/Laboratory Assistants. Their continuance as Library Assistants/Laboratory Assistants shall, however, be subject to their pass in one of the five consecutive Attender's tests conducted by the</p>	

(1)	(2)	(1)	(2)
<p>eligibility which the Kerala Service Commission conduct in accordance such orders as the Government may issue those who entered prior to 1-9-1972 exempted from the Attender's test.</p>		<p>Kerala Public Service Commission for the last grade staff of the Private colleges. Such of those who remain unqualified in the Attender's test after five consecutive chances shall be reverted to their original posts: Last grade servants who are in possession of S.S.L.C. or equivalent qualification and have put in a minimum service of three years in a Government Department as Last Grade Servant need not pass the Attender's Test.</p>	
		<p>Provided further that those who have been appointed as Library Assistants/Laboratory Assistants before 16-1-1975 by direct recruitment by the educational agencies concerned for want of qualified hands for promotions from among the last grade servants shall continue as such subject to the condition that they pass the</p>	<p>test Public may with and service shall be passing</p>
		<p>Last grade servants who are in possession of S.S.L.C. or equivalent qualification and have put in a minimum service of three years in a Government Department as Last Grade Servant need not pass the Attender's Test.</p>	

(Sd.)
Registrar (i/c).

To

1. The Secretary to Governor (with C/L) Kerala Raj Bhavan, Thiruvananthapuram.
2. The Principal Secretary to Government (with C/L) Higher Education Dept. Govt. of Kerala, Thiruvananthapuram.
3. All Heads/Directors/Asst. Directors of University Teaching Depts.
4. Standing Counsel of the University.
5. PS to VC/PA to PVC/PA to R/PA to FO/PA to CE/PRO
6. All JRs/All DRs/All ARs.
7. File Copy.